

Name of the corporate debtor: Empress Infra Projects Private Limited  
 Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]  
 List of creditors as on: 04-12-2025

## List of Operational Creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received |                | Details of claim admitted |                 |                        |                                      | Amount of contingent claim | Amount of any Mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
|         |   |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % voting share in CoC, if applicable |                            |  |                                    |                              |                 |
| N.A.    | N.A.                                      | N.A.             | N.A.                      | NIL            | N.A.                      | N.A.            | N.A.                   | N.A.                                 | N.A.                       | N.A.   | N.A.                               | N.A.                         | No              |

*Padhyan Gupta*

INSOLVENCY PROFESSIONAL